regard are being withdrawn and the income tax authorities are being advised to take such action under law as may be found necessary as a result of their investigations.

Sir, with your permission, I may add that the interim reports received hitherto indicate that there was no diversion of funds for political pur poses a_s alleged by the previous Gov ernment,

MESSAGE FROM THE LOK SABHA

- I. The Government of Union Territo- ries (Amendment) Bill, 1977.
- II. The Delhi Administration (Amendment) Bill, 1977.
- **III. The Disputed Elections** (Prime Minister and Speaker) Bill, 1977.
- IV. The Food Corporations (Amendment) Bill, 1977.

SECRETARY-GENERAL: Sir, I have to report to the House of the following messages received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:—

Ι

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith Union Territories Government of (Amendment) Bill, 1977, as passed by Lok Sabha at it_s sitting held ₀n the 7th April, 1977."

П

"In accordance with the orovisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Delhi Administration (Amendment) Bill, 1977 as passed by Lok Sabha at its sitting held on the 7th April, 1977."

III

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Disputed Elections (Prime Minister and Speaker) Bill, 1977, as passed by Lok Sabha at its sitting held on the 7th April, 1977."

IV "In accordance with" the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I a_m directed to inform you that Lok Sabha, at its sitting held on the 7th April, 1977, agreed without any amendment to the Food Corporations (Amendment) Bill, 1977, which was passed by Rajy_a Sabha at it_s sitting held ₀n the 4th April, 1977" Sir, I lay on the Table a copy of each of the three Bills passed by the Lok Sabha.

REFERENCE TO A REPORT IN THE STATESMAN' DATED THE 8TH APRIL, 1977, UNDER THE CAPTION THE RAJ NARAIN INTERLUDE'

SHRI SARDAR AMJAD ALI (West Bengal): Sir, with a heavy heart,. I would like to mention about the demeanour of one of our Cabinet Ministers, as it has been reported in the Statesman dated the 8th April, 1977. I believe my hon. colleagues in this House as well as you would have seen the report that has appeared in the Statesman dated the 8th April, 1977 under the caption 'The Raj Narain Interlude'. In this report it has been stated that the incident took place while there was a coffee break after the inaugural ceremony of the Non-aligned Nations' Co-ordinating Bureau meeting. And while the Ministers along with Mr. Ra.i' Narain, the hon. Minister of Health were greeting the foreign delegates, Foreign Ministers, and their Ambassadors, along with their colleagues, he greeted Mr. Adam Malik, Foreign Minister of Indonesia, who was also the Chairman of the General Assembly of the United Nations. The report

says that when the Foreign Minister, Mr. Vajpayee, was at that time having a talk with Dr. Adam Malik, Mr. Raj Narain appeared. In the meantime,, Mr. Raj Narain has been reported moving around and greeting people. And then begins the fun. I am quoting:

Papers laid

"He starts moving around, greeting people. And then begins the fun. Mr. Raj Narain corners Mr. Adam Malik, Indonesian Foreign Minister, accompsMSd by his country's ambassador. Habitually, an arm goes around Mr. Malik. . "

SHRI RARI RAY (Orissa); What is wrong in it?

SHRI SARDAR **AMJAD** ALI: Nothing wrong. I am coming to it.

" . . .an arm goes around Mr. Malik. Mft Vajpayee,, the External Affairs Minister, comes along. Mr. Raj Narain begins:" 'Non-aligned' is wrong; why non? It should be creative. It should be positive.

"He says it in Hindi: "Everyone is aligned. Some to Russia and some to the USA. Genuine non-alignment means to shun both." He has no use for Russia or America . . .".

Sir, as a Member of the other House and as an individual citizen of this country Mr. Raj Narain may have a view which he is entitled to express as to what should be the meaning of non-alignment. But while he is a Minister in the Cabinet, I think, Sir, it is wrong on his part to express a view in the presence of Mr. Adam Malik, Foreign Minister of a country which is also a member of the non-aligned group. Sir, it is not fair on the part of a Cabinet Minister to speak as to what should be the mean-L ing of non-alignment in the view of the Government of India.

Then,, Sir, the report further says:

"Mr. Vajpayee summons a bearer to offer a cup of coffee to his guest

He asks Mr., Malik how much sugar. Mr. Raj Narain says 'none' and picks up the cup. Mr. Vijpayee makes another and offers it to Mr. Malik...."

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Sir, what I want to submit is this. While these respected guests have come to attend a very, very important conference in our country, and while a person of the importance and stature of Dr. Adam Malik is having a conversation with our External Affairs Minister, should we expect such a behaviour on the part of a Cabinet Minister? How does it reflect in the eyes of the international community? This is the question.

Then,, the report goes on to say:

"The photographers are having the time of their lives as Mr. Raj Narain continues to keep his arm on Mr. Malik's shoulder, almost leaning on the small built Indonesian leader . . .".

If Mr. Raj Narain wants to crush the policy of non-alignment which this country has cherished for the last 30 years and which has taken us to a leading position, I do not think his behaviour was proper. I believe that the behaviour on the part of a Cabinet Minister of this country in putting his arms on the shoulders of a foreign guest so as to completely bend him on the ground does not reflect the sense of serenity, the sense of courtesy and the sense of decorum expected of a Cabinet Minister of the Government of India. If Mr. Rabi Ray does not find anything wrong in it, I do not think that the Leader of the House, Mr. Advani, who is Information and Broadcasting Minister thinks so. Thanks to him that the press is open and the report came. I would like to know what is his attitude.

SHRI BHUPESH GUPTA (West Bengal): Unfortunately, my thing has not reached you.

MR. DEPUTY CHAIRMAN: Let us deal with it. I will give you time later on.

Shortage

11

REFERENCE TO SHORTAGE OF **CEMENT**

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश): श्रीमन, मैं यह निवेदन करना चाहता हूं कि कल के सभी समाचार-पत्नों में खबर छपी है कि दिल्ली में सीमेन्ट का गम्भीर अभाव पैदा हो गया है। खले बाजार में सीमेन्ट उपलब्ध नहीं है। लेकिन इसके विपरीत चोर-बाजार में जितना सीमन्ट चाहें उतना सीमेन्ट उपलब्ध है। वनस्पति तेल के संबंध में भी यही हाल है। 20 रु० ग्रीर साढ़े 20 रु० में सीमेन्ट की बोरी उपलब्ध नहीं है। लेकिन 30 रू० भीर 32 रु० बोरी के हिसाब से इफराद से सीमन्ट उपलब्ध है । ऐसी स्थिति में मैं जानना चाहता हं कि व्यापारियों ने विभिन्न राजनैतिक दलों को चुनावों के लिए जो चन्दा दिया है. उसी के लिए उनको वया चोर बाजार में लूट मचाने के लिए यह छट दी जा रही है ? दिल्ली में जहां पर कि सरकार की कुर्सी है वहां पर सरकार व्यापारियों द्वारा की जा रही चोर-वाजारी बन्द नहीं कर पा रही है। जब सरकार दिल्ली में इस प्रकार की चोर वाजारी को वन्द नहीं कर पारही है तो दूरस्य जगहों और दूरस्थ कस्त्रों में क्या स्थिति होगी, इसका धन्दाजा लगाया जा सकता है। इसलिए मैं सरकार से कहना चाहता हूं कि इस प्रकार ी स्थिति जनता सरकार के लिए भारी कतक की बात है। ग्रापको तो ग्रभी श्रपनी इमेज जनता के सामने दिखानी है। ग्रगर जनता सरः र की कूर्सी के नीचे ही इस प्रकार की बात होने लगे लोग तो क्या कहेंगे ग्रीर लोगों को यह ग्रवसर मिलेगा कहने का कि इससे तो इमरजेन्सी ही भ्रच्छा थी जिसमें व्यापारी ठीक प्रकार से काम करते थे। यहां पर कहा जाता है कि इमरजेन्सी के दौरान लोगों को परेशानी हुई।

लेकिन जब व्यापारियों को इस तरह से लुट मचाने की छूट दी जाएगी तो लोगों को विवश होकर यह निश्कर्ष निकालना पड़ेगा कि इस प्रकार के कार्यों के लिए इमरजेन्सी के ग्रलावा दूसरा चारा नहीं है। इसलिए मैं सरकार से पूछना चाहता हं कि इस तरह कः छट व्यापारियों क' क्यों दी जा रहं∈ है? क्या ग्रागे ग्राने वाले दिनों में एसेम्बलियों के लिए जो चुनाव होने वाले है उनके लिए रुपये इकट्ठा करने को भावश्यकता है ? क्या श्राप जो पहली मई को सम्मेलन होने वाला है उसके लिए फण्ड इकक्ठा कर रहे 🖰 ? क्या बात है ग्रार ग्राप क्यों इस तरह की छूट व्यापारियों को दे रहे ैं ? शायद ग्रापको इस वात की जानकारी होगी कि कोका कोला कम्पनी को फारन एक्सचज की भी छुट दो गई थी। मैं इसमें किसी पार्टी का नाम नहीं लेना चाहता हूं । वह छुट इसलिए दी गई ताकि वह पोलिटिकल पार्टीज की की सर्विस कर सकें श्रौर उनको िनर, लंच ग्रीर बैकफास्ट दे सकें । मैंने अपनी ग्रांखों से देखा है। इसा प्रकार मैं यह जानना चाहता हं कि क्या स्नाप दिल्ली के व्यापारियों को इसलिये छुट दे रहे 🗓 ताकि अगले इलेक्शन के लिये चंदा इक्ट्ठा किया जा सके । मैं सरकार से यह इसलिये जानना चाहता हं कि क्योंकि इस बात से म्राम जनता को बेहद परेशानी हो रही है।

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO **OPERATION** MOHAN (SHRI DHARIA): Deputy Chairman, Mr. Sir, with your permission, as a point has been raised and serious allega tions are made,, it is my duty to say that the present Government has not given any concession to anybody of bargains. because It happened, my hon. friend can rest assured. Regarding shortage of ce ment and also vanaspati, we have taken very serious cognizance of it and myself and the hon. Minister for Industry are looking into this aspect. Unfortunately, only recently we have